GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:961
ANSWERED ON:25.11.2009
PEOPLE S PARTICIPATION UNDER NATIONAL RIVER CONSERVATION
Guddu Shri Premchandra;Scindia Smt. Yashodhara Raje

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received proposals from State Governments including State Government of Madhya Pradesh for people's participation programme under National River Conservation Plan;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has accorded its approval to all the proposals;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the time by which the said proposal are likely to be accorded approval; and
- (f) the amount proposed to be allocated for the said purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (f): Public Participation & Awareness (PP&A) is one of the components of National River Conservation Plan. Proposals for PP&A were received from the State Governments of Madhya Pradesh, Tamil Nadu and Rajasthan. The State Governments were requested to reformulate their proposals in the light of existing guidelines and to submit revised Detailed Project Reports (DPRs). The Madhya Pradesh Government had submitted proposals for public participation for eleven towns namely Indore, Bhopal, Vidisha, Mandideep, Jabalpur, Ujjain, Nagda, Burhanpur, Seoni, Chhapara and Keolari. Revised DPRs for Seoni, Chhapara, Keolari and Jabalpur towns were received and have been sanctioned in March 2008 at an estimated cost of Rs. 21.60 lakhs. Against this, Rs. 5.40 lakhs has been released to the State Government so far.